

Date of
Order

Order

28-11-91

None Present for applicant
Mr. R.M. Mathur Counsel for Respondent

may be listed for

direction on 29-11-91.

B.N. Singh
(B.N. Dhoundiyal)
Admin. Member

Caretaker
Gopal Krishna
Member (Jud.)

29-11-91

None Present for the Applicant.

Mr. R.N. Mathur, Counsel for the
Respondents.

A is hereby dismissed in
default for non-prosecution on the
part of the Applicant.

B.N. Singh
(B.N. Dhoundiyal)
Admin. Member

Caretaker
Gopal Krishna
Member (Jud.)

Received
20/11/91
20/11/91

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